

Industries for Displaced Persons

461. { Shri B. K. Das :
Dr. Ram Subhag Singh :

Will the Minister of Rehabilitation be pleased to state :

(a) the names of the industries (with the names of factory sites) so far started in the Western as well as in the Eastern Zones for the purpose of providing gainful employment to displaced persons ;

(b) the amount of loan advanced to each of those industries and the amount invested by the displaced persons themselves ; and

(c) the number of displaced persons already employed by them ?

The Deputy Minister of Rehabilitation (Shri J. K. Bhonsale) : (a) to (c). A statement is laid on the Table of the House. [See Appendix VI, annexure No. 8]. The facilities for setting up industries in refugee townships are given to industrialists irrespective of the fact whether they are displaced persons or not. They are usually required to invest 50 per cent of the value of machinery and the entire working capital.

Trade between Tibet and Ladakh

462. { Shri Heda :
Sardar Iqbal Singh :

Will the Minister of Commerce and Industry be pleased to state :

(a) the number of trade missions exchanged between Tibet and Ladakh since April, 1955 ; and

(b) whether the trade between the two regions has decreased or increased in the last three years ?

The Minister of Commerce and Industry and Iron and Steel (Shri T. T. Krishnamachari) : (a) Government of India have not sponsored any exchange of trade missions between Tibet and Ladakh since April, 1955.

(b) Statistics of the trade between Ladakh and Tibet are not available. It is, therefore, not possible to say whether Ladakh-Tibet trade has increased or decreased.

Indian High Commissioner's Office at Pakistan

463. Sri Krishnacharya Joshi : Will the Prime Minister be pleased to state :

(a) whether the diplomatic immunity has been extended by the Government of Pakistan to the staff of the Indian High Commissioner in Pakistan ; and

(b) the total number of persons employed in the office of Indian High Commissioner in Pakistan ?

The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru) : (a) Yes, Sir. Those members of the staff who hold Pakistani nationality and who have been recruited locally, are not, however, entitled to such immunity.

(b) 166.

German Reparations Machinery

464. Shrimati Ila Palchoudhury : Will the Minister of Works, Housing and Supply be pleased to state :

(a) the total number of German reparations machinery received by India ;

(b) the number of machines sold during 1954-55 ;

(c) the number of machines which still remain to be sold ; and

(d) the total estimated value of the unsold machines ?

The Minister of Works, Housing and Supply (Sardar Swaran Singh) : (a) 10,431.

(b) 251.

(c) 366.

(d) The book value is estimated at 28.6 lakhs, but it is difficult to estimate the price they will fetch when disposed of, because of the nature and condition of these machines.

Migration of Displaced Persons to Tripura

465. Shri Biren Dutt : Will the Minister of Rehabilitation be pleased to state :

(a) the number of Displaced Persons who migrated to Tripura during 1955, so far ;

(b) how many of them have been given doles ; and

(c) how many of them have received loans ?

The Minister of Rehabilitation (Shri Mehr Chand Khanna) : (a) 11,752 persons upto the end of July, 1955.

(b) 1,186 persons.

(c) 490 persons.